

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andely for R-1

Mr. Anand Kumar Shrivastava
Mr. Shivam Sinha for R-3

ORDER

Heard learned counsel, Mr. M. G. Ramachandran for the Appellant
for quite some time.

List the IA (for stay) for further hearing on **22-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt